STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Three Hundred and Sixtieth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Three Hundred and Sixtieth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2022-23) pertaining to the Department of Scientific and Industrial Research (DSIR), Ministry of Science and Technology.

Status of implementation of recommendations/observations contained in the Thirty-fourth Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay a statement regarding Status of implementation of recommendations/observations contained in the Thirty-fourth Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology on Demands for Grants (2022-23) pertaining to the Ministry of Information and Broadcasting.

REGARDING NOTICES RECEIVED UNDER RULE 267 FROM SEVERAL MEMBERS

MR. CHAIRMAN: Hon. Members, notices have been received under Rule 267 from Shri Binoy Viswam, Shrimati Rajani Ashokrao Patil, Shrimati Priyanka Chaturvedi and Shri Syed Nasir Hussain. I have carefully gone through the Rule. I have gone through all the notices. I would invite attention of this House to the Rule as such: The Rule is